

Labour Minister should make a statement in regard to the LIC strike.

MR. SPEAKER : When the Deputy-Speaker is there in the Chair, I know he would do that.

SHRI S. M. BANERJEE : I have the same regard for you.

श्री जार्ज फरनेग्जीज (बम्बई दक्षिण) : अध्यक्ष महोदय, कल डा० राम सुभग सिंह ने इसके लिये वायदा किया था ।

MR. SPEAKER : I do not object to his making a statement. I am not standing in the way. If the Deputy-Speaker had said that, then it was from the Chair that he had made that observation.

SHRI NATH PAI (Rajapur) : May I submit that the commitment is not by Shri Khadiikar but it was a commitment made by the Deputy-Speaker and hence it is binding on the Chair ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (DR. RAM SUBHAG SINGH) :
Shri S. M. Banerjee and Shri George
Fernandes both have pointed out that I
had made some promise. There was no
question of making any promise at all.

I only said that I had noted the con-
tents. If he wants to take my words in
that way I would be only too happy. I
have already conveyed it to the Labour
Minister.

श्री जार्ज फरनेग्जीज : हाथी साहब इस पर उठकर कुछ कहें। अभी भी दो दिन बाकी हैं पांच तारीख को हड़ताल है यह एक बहुत ही गम्भीर मामला है और अध्यक्ष महोदय आप मजदूर मन्त्री को कहें कि वह सदन में इस बारे में एक वक्तव्य दें ।

SHRI S. M. BANERJEE : The Labour Minister is here and let him make a statement. Otherwise, we shall be accused of indulging in politics.

SHRI ATAL BIHARI VAJPAYEE (Balrampur) : You may admit a calling-attention-notice.

MR. SPEAKER : That is a different matter. Admitting a calling-attention-notice is my privilege. Since a request has been made, and the leaders of the different parties are also asking for a statement, and the hon. Minister has heard it, according to the normal parliamentary practice he has to take note of the feelings expressed by the opposition and if not today, at least some time later make a statement. I leave it to him. I am not saying that he should make a statement here and now. Admitting a calling-attention-notice is my privilege. So, let us consider these things.

SHRI S.M. BANERJEE : Let him make a statement *suo motu*. Otherwise, we shall be accused of having indulged in politics, that the strike was politically motivated, there was incitement to rebellion and so on.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on, Tuesday the 26th November, 1968, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Foreign Marriage Bill, 1963 :

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to make provision relating to marriages of citizens of India outside India be extended up to the first day of the Sixty-seventh Session of the Rajya Sabha."

12.32 hrs.

INDIAN RAILWAYS (AMENDMENT)
BILL—Contd.

Clause 3

MR. SPEAKER : The House will now take up further clause-by-clause con-